

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1264 of 2019**

**IN THE MATTER OF:**

**Mukesh Kumar Aggarwal**

**...Appellant**

**Versus**

**Anurag Gupta &Anr.**

**...Respondents**

**Present:**

**For Appellant :**           **Mr. Swapnil Gupta and Mr. Rudrajit Ghosh,**  
**Advocates.**

**For Respondent:**       **Mr. Ashish Dholakia and Mr. Rohan Chawla,**  
**Advocates.**

**O R D E R**

**09.01.2020**           Post this appeal 'for Admission (After Notice)' on **30<sup>th</sup> January,**  
**2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

/mohan/sk/